RAJYA SABHA

Wednesday, the 2nd August, 1978/the 11th Sravana, 1900 (Saka)

The House met at Eleven of the clock. Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Major, Medium and Minor Irrigation Projects

*361. SHRI B. SATYANARAYANA REDDY: Will the Minister of AGRI-CULTURE AND IRRIGATION be pleased to state:

- (a) whether the Central Government have formulated any new scheme for major, medium and minor irrigation projects in the country;
- (b) if so, what is the number of such projects in each State; and
- (c) by when these projects are likely to be completed and what is the irrigation potential of these projects

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) to (c) No, Sir. Irrigation is a State project and irrigation projects are formulated and implemented by the States themselves. The Central Government have, however, fixed a countrywide target for development of an additional irrigation potential of million hectares during the Medium-Term Plan 1978-83, 8 million hectures from major and medium projects and ,9 million hectares from minor irrigation projects. Bulk of the potential under major and medium irrigation will come from the on-going schemes. The detailed annual programme for creation of additional irrigation potential including the outlays required is being finalised in consultation with the 371 LS-1.

State Governments at the time of Annual Plan discussions of each State. New Schemes are being taken up for implementation by the States depending on the availability of resources, the relative priorities, etc. For the current year 1978-79, the target is 2.8 million hectares—1.35 million hectares from major and medium projects and 1.45 million ha. from minor projects.

SHRI B. SATYANARAYANA REDDY: I would like to know from the hon. Minister whether such areas have been included in the backward areas of the country.

SHRI BHANU PRATAP SINGH: I could not follow the question.

SHRI B. SATYANARAYANA REDDY: I would like to know whether such schemes have been formulated in regard to the backward areas of the country also.

SHRI BHANU PRATAP SINGH: The schemes for irrigation are formulated by the State Governments. It is our directive to them that they should also include the backward areas.

SHRI B. SATYANARAYANA REDDY: What I wanted to know was how many hectares of land have been brought under irrigation in the backward areas of the country.

SHRI BHANU PRATAP SINGH: That will require a definition of 'backward areas'. This is not readily available, as to what is the figure in regard to the backward areas.

SHRI JAGJIT SINGH ANAND: It is a wrong answer. There are backward areas in each State. No definition is needed.

MR. CHAIRMAN: You are not allowed,

SHRI JAGJIT SINGH ANAND: Let him apply his mind.

SHRI B. SATYANARAYANA REDDY: In the nine districts of the

Telengana area and in the four districts of the Rayalaseema Andhra Pradesh how many hectares have been brought under irrigation?

Oral Answers

SHRI BHANU PRATAP SINGH: Sir, this is a general question; it does not relate to any particular State. can give only the figures about the schemes in Andhra Pradesh aS There are six major and whole. twenty-two medium schemes which have been sanctioned for Andhra Pradesh, and the potential that will be created . . .

SHRI SATYANARAYANA REDDYI wanted to know about the backward areas of Andhra Pradesh-Karimnagar, Mehboobnagar, Nalgonda, Medak, Warangal, Kham-Adilabad. Nizamahad Hyderabad Districts Telengana in and Kurnool, Anantapur, Cuddapah Chittoor Districts in Rayalaand seema—whether in regard to districts any schemes have been taken into consideration while formulating the scheme for irrigation.

MR. CHAIRMAN: You specific question and he can give the information after collecting it.

LAKSHMANA SHRI MAHA-From the statement on the Table it is seen that this year, out of 17 million hectares that will be covered by the medium-term Plan, for the current year 1978-79, the tar-2.8 million hectares—1.35 million hectares from major and medium projects and 1.45million hectares from minor-projects. the problem is, whenever the States come forward with their projects, they are not being easily cleared. And what is being done to clear them early?

Then, Sir, there are defined backward areas in many States, which are not under irrigation, some of them are also drought-prone. Are these taken into consideration when finalising the programme the year?

SHRI BHANU PRATAP SINGHE Sir, a very large number of schemes: are being submitted by the State Governments and we try to clear them. But sometimes the schemes are imperfect and they have to be sent back to the State Governments for informa-And the schemes have to examined in the various departments: like the Agronomy Department, the Planning Commission the Central Water Commission and so on. So, all that takes time.

to Questions

MR. CHAIRMAN: Will you take it into consideration on a priority. basis?

SHRI BHANU PRATAP SINGH: Priority is given, but as I have said. earlier, it is up to the State Governments.

SHRI LAKSHMANA MAHA-PATRO: My question was about the drought-prone areas. Do they give special priority to the droughtprone areas?

SHRI BHANU PRATAP SINGH: We have another programme under rural development for the development of the drought-prone areas.

SHRI SYED NIZAM-UD-DIN: The Hon. Minister has mentioned about the major and minor irrigation \cdot schemes, but there is no mention of any underground water exploitation There are certain scheme where there is no availability of the above-ground water. They are the drought-prone areas. Therefore, has the Government got any scheme for exploitation of the underground water in those areas where above-ground water is not available, specially the drought-prone areas?

SHRI BHANU PRATAP SINGH: Most of the minor irrigation schemes are to take out the underground water. There are two kinds of minor schemes: One is to take out water from the underground; the other is toutilise the surface water. Most of the schemes under the minor irrigation are for the utilisation of the underground water.

SHRI SYED NIZAM-UD-DIN: How much amount is to be utilised for that? There is no mention here.. Therefore, I wanted to know it.

SHRI BHANU PRATAP SINGH: In the current year, that is, 1978-79, a provision of Rs. 225 crores has been made for the development of the minor irrigation works, and institutional finance will also be provided to the tune of Rs. 400 crores. So, in all, Rs. 625 crores will go towards its development.

SHRI SANTOSH KUMAR SAHU: Sir the answer has been given that irrigation is a State subject. there are certain rivers which come the boundary line of different States, and it involves inter-State irrigation schemes. Will the Central Government consider the proposal to take up Central inter-State projects like the Ganges, Kaveri and Subarnarekha which are highly flooded every year?

SHRI BHANU PRATAP SINGH:
Sir, flood and irrigation are different
subjects. As far as the inter-State
rivers are concerned, we try to bring
the States together and try to evolve
some agreement between them. As
far as floods are concerned, we have
one Ganga Basin Scheme which is
Centrally administered.

श्रीमती कुमुदबेन मिर्एाशंकर जोशी : सभापित महोदय, स्टेटमेंट में वताया गया है है कि 1978 से 1983 तक श्राठ मिलियन हैक्टर फाम मेजर श्रीर नौ मिलियन हैक्टर फाम मीडियम श्रीर माइनर इरिगेणन स्कीम्ज के अन्दर श्रायेंगे। मैं मंत्री महोदय से जानना चाहती हूं कि इस पीरियड के लिए गुजरात सरकार की श्रीर से कोई श्रापके पास स्कीम श्राई है, श्रीर यदि श्राई है, तो इसके वारे में श्रापने कुछ सोचा है कि नहीं?

श्री भानु प्रताप सिंह : गुजरात से वारह मेजर स्कीम्ज है श्रीर 8 मीडियम स्कीम्ज हैं जिन पर इस समय विचार हो रहा है। SHRI BHAIRAB CHANDRA MA-HANTI: Is there any policy or principle laid down by the Central Government for financing the major, medium and minor irrigation schemes? I mean to ask: What percentage is borne by the State Governments and what percentage is to be borne by the Central Government? Has any policy or principle been formulated?

SHRI BHANU PRATAP SINGHASir, I am not aware of any such policy. Mostly it is the State Governments which are expected to provide the finance; the Central Government only supplements their resources.

SHRI ARVIND GANESH KARNI: Sir, may I know from the Minister whether he is aware that the dispute between the various States on sharing of water is wasting much of our national effort by not utilising the water for producing more food? There is particularly the dispute bet-Karnataka. Maharashtra Madhya Pradesh and Gujarat on the one side on the sharing of the Goda+ vari and the Krishna waters. there is dispute between Karnataka and Tamil Nadu on the sharing the waters of the Cauvery. I want to know whether the Government has taken any steps to settle at least the Godavari dispute so that the drought. prone areas in the Vidarbha region of Maharashtra wilk get adequate wates supply and, if so, at what stage that dispute is. And how many major irri+ gation schemes from Maharashtra are pending clearance?

SHRI BHANU PRATAP SINGHA I will reply to the last part of the question first. There are 18 major schemes from Maharashtra which are under consideration.

SHRI ARVIND GANESH KUL-KARNI: At what stage?

SHRI BHANU PRATAP SINGH: I said, under consideration.

MR. CHAIRMAN: Under different stages. Yes, Mr. Krishnan.

SHRI ARVIND GANESH KUL-KARNI: What about disputes? î

. SHRI BHANU PRATAP SINGH:
About disputes as I have said earlier,
the Union Government is still persisting in its efforts to bring about agreement between the State Governments.

SHRI U. R. KRISHNAN: Sir, in some States irrigation is mainly dependent upon underground water and in those States the sub-soil water devel has gone so deep that it is highly impossible to reach the water level. I would like to know whether there is any proposal with the Government to nationalise the rivers and to attempt to raise the sub-soil water level in the scarcity areas.

SHRI BHANU PRATAP SINGH: Yes, Sir, we are emphasising the confunctive use of water; that is, surface water is brought, at least we try to bring surface water, so as to recharge our underground water sources.

SHRI U. R. KRISHNAN: What about nationalisation of the rivers?

SHRI HAREKRUSHNA MALLICK: The recent construction of canals in the Ganganagar district of Rajasthan has been an eye-opener that the arid regions can be converted into green May I know when we going to take the Ganga-Jamuna complex to the South? When Dr. K. L. Rao was the Minister, this was under consideration—the Ganga-Cauvery link and the attempt to form am all-India river grid. I would like to know how this suggestion is going **∞**n and whether any definite programme is there and, if so, when it will be taken up.

SHRI BHANU PRATAP SINGH:
This question of transferring water
from one river basin to another is
nunder examination. It is a big scheme.
It will take some time before we can
rform some idea.

MR. CHAIRMAN: Mr. Yadav. A raight question, at least today.

SHRI HAREKRUSHNA MALLICK: In view of the fact that nearly onethird of the country is remaining without irrigation...

MR. CHAIRMAN: This matter is being considered.

SHRI HAREKRUSHNA MALLICK: We cannot go and beg for food in other countries. The whole question is, nearly one-third of the country is waiting for irrigation. How long are we to wait? Already 30 years are over.

MR. CHAIRMAN: Please resume your seat. Mr. Yadav.

श्री रामानन्द थादव : श्रीमन् बिहार एक कृषि - प्रधान प्रांत है । मैं सरकार से यह जानना चाहता हूं कि सरकार ने ग्राज तक बिहार राज्य को कृषि संबंधी मीडियम मेजर और माइनर इरिगेशन के लिए जो अनुदान सैंकशन किया है स्टेट के पैमाने पर, वह कितना रहा है और करेन्ट ईयर में ग्रभी कितना है; ग्रौर क्या सरकार इस बात पर विचार करेगी कि चूंकि कृषि -प्रधान प्रांत होने के कारण वहां इरिगेशन का महत्व बहुत बढ़ जाता है ग्रतः जो स्कीम विहार सरकार ने भारत सरकार को मेजर और माइनर इरिगेशन के लिए इस करेन्ट ईयर में दिया है क्या उसको जत्द से जत्द क्लियर करेगी ग्रौर ग्रधिक से ग्रधिक ग्रनुदान देने की कोणिश करेगी?

श्री भ.नु प्रताप सिंह: श्रीमन् विहार की योजनाएं भी हमारे पास है, 24 बड़ी हैं श्रीर 15 मध्यम है, श्रीर उन को जल्दी से जल्दी क्लियर करने की कोणिण की जा रही है। कुछ काम हुग्रा भी है। विहार की कठिनाई यह है कि जो इरिगेणन पोटेन्सियल पैदा भी किया गया है उसका यूटिलाइजेशन कम हो रहा है।

MR. CHAIRMAN: Next question.

SHRI AMARPROSAD CHAKRA-BORTY: One point.

MR. CHAIRMAN: No.

SHRI AMARPROSAD CHAKRA-With regard to the Lower Damodar scheme, the West Government has said that most of the districts will be flooded if this scheme is given effect to. I want to whether the Minister has received any representation to that effect from the West Bengal Government—to change the scheme-and whether the Government is taking any action. This is a very vital issue...

SHRI BHANU PRATAP SINGH: I have noted the suggestion and I will consider it.

High-Power Committee Appointed to Inquire into the Panchayatiraj Institutions

*362. SHRI YOGENDRA
SHARMA:†
SHRI INDRADEEP SINHA:
SHRI BHUPESH GUPTA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) what is the number of meetings so far held by the high-powered committee appointed by the Central Government to inquire into the working of the Panchayati Raj Institutions;
- (b) whether the committee has submitted its reports; and
- (c) if so, what are the recommendations made therein and what decision Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SNGH): (a) Four formal meetings.

- (b) No, Sir.
- (c) Does not arise.

श्री योगेन्द्र शर्मा: मान्यवर, यह प्रश्न जो हम ने किया है वह सत्ता के जनतांत्रिक विकेन्द्रीकरण के प्रश्न से संबंधित है श्रीर सत्ता

†The question was actually asked on the floor of the House by Shri Yogendra Sharma. के जनतांतिक विकेन्द्रीकरण का प्रश्न हमारे कृषि मंत्री महोदय के मत्थे स्ना गया है इस के लिए हम को उन से हमदर्दी है। कृषि स्नौर सत्ता के विकेन्द्रीकरण का प्रश्न एक मंत्रालय के लिए हल करना मुश्किल है स्नौर इसी लिए मेरे प्रश्न का कोई लिखित उत्तर नही दिया गया है। उसी के संबंध में हम को प्रश्न पूछना है।

जो कमेटी बहाल की गयी है—स्रशोक मेहता कमेटी, उस कमेटी ने पिछले जून महीने में जयपुर में पत्नकारों से वातचीता करते हुए यह कहा था कि जुलाई के स्रंत तक हम अपनी रिरोर्ट दे देंगे। क्या माननीय मंत्री जी का ध्यान उन के इस कथन की स्रोर गया है?

साथ ही साथ उस में उन्होंने यह भी कहा कहा था कि बंगाल में जो सभी गांव पंचायतों के चुनाव हुए हैं वह पार्टी के स्राधार पर हुए हैं ग्रौर इस के बाद उन्होंने पत्नकारों से बात[्] करते हुए उसी सिलसिले में यह कहा कि दूसरी जगह का अनुभव है कि इन चुनावों को पार्टी के स्राधार पर न कर के व्यक्तिगत स्राधार पर कराया जाना चाहिए। हम बिहार से म्रात हैं मौर मभी बिहार में चुनाव हुए मौर बिहार का अनुभव है कि यदि पार्टी के आधार पर गांव पंचायतों के चुनाव नहीं होंगे या नही होते हैं तो एक माल श्राधार रह जाता है जाति का और सांप्रदायिकता का। जिस को हम कहते है टेडीशनल लायलिटी का ग्राधार रह जाता है श्रौर इसी लिये हम बिहार में देखते हैं कि बिहार में जो चुनाव हुए उन में सैकड़ों व्यक्तियों की जानें गयीं। खुद सरकारी स्रांकड़ों के मताविक पुलिस को 18 बार गोली चलानी पड़ी। इस के मुकावले में हम बंगाल में देखते है कि अपेक्षाकृत शान्ति पूर्वक चुनाव हुए।

श्री योगेन्द्र शर्मा: तो हम चाहते हैं कि इस के बारे में क्या माननीय मंत्री महोदय कोई राय इस सदन के सामने रखेंगे क्योंकि जिस कमेटी को उन्होंने बनाया है उस कमेटी